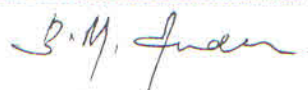



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 204/16	TP 79/17	Hearing	433(e)	Amit Jain Vs Incture Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S.M. JUDISH ADVOCATE 9845012378	PETITIONER	
2.	SINGHANIA & CO. ADVOCATES 9730065720 ANUKITA PAUL	RESPONDENT	

Counsel for petitioner is present. M/s. Singhanian & Co. filed vakalat for respondent. Petition copy is served on the counsel for respondent. Petitioner's counsel is directed to comply the relevant provisions and the Rules framed under I&B Code which are applicable to the facts of this case. Counsel for petitioner stated that he is filing necessary information. Counsel for petitioner reported that he is complying the Rules and filing Form 5. Registry is directed to check and put up. Meanwhile, objections.

List it on 28.04.2017.


MEMBER (J)


MEMBER (T)